

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:5365

ANSWERED ON:13.12.2010

HOARDING OF SPECTRUM

Choudhary Shri Bhudeo;Singh Shri Ganesh;Singh Smt. Meena

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether many telecom companies are hoarding spectrum in the country;
- (b) if so, whether such companies take licence from the Government and sell them to other companies at higher rates;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI SACHIN PILOT)

(a) Initial spectrum is allotted to the mobile telecom companies as per the provisions of service license agreement subject to availability. Additional spectrum beyond initial spectrum is allotted as per guidelines/ orders/ criteria in force at the time of such allotment subject to availability.

(b) to (d) Sale of equity of UAS licensee company is permitted as per Amendment of UAS Licence Agreement dated 23rd July,2009. Extracts are given in the Annexure.